

Election of Members to the Council of the National Institutes of Food Technology, Entrepreneurship and Management (NIFTEM)

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Speaker Sir, with your permission,

on behalf of my colleague Shri Ravneet Singh, I rise to move the following:-

?That in pursuance of Section 28(2)(i) read with Section 29(1) of the National Institutes of Food Technology, Entrepreneurship and Management Act, 2021, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to the Council of the National Institutes of Food Technology, Entrepreneurship and Management (NIFTEM), subject to the other provisions of the said Act.?

: प्रश्न यह है :

?कि राष्ट्रीय खाद्य प्रौद्योगिकी, उद्यमशीलता और प्रबंधन अधिनियम, 2021 की धारा 29(1) के साथ पठित धारा 28(2)(i) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अध्याधीन, राष्ट्रीय खाद्य प्रौद्योगिकी, उद्यमशीलता और प्रबंधन संस्थानों (एनआईएफटीएम) की परिषद के लिए अपने में से दो सदस्य निर्वाचित करें।?

प्रस्ताव स्वीकृत हुआ।

12.09 hrs